CENTRAL ELECTRICITY REGULATORY COMMISSION **NEW DELHI**

No.: RA-14026(11)/4/2020-CERC

Dated: 28th March, 2024

NOTIFICATION

Whereas the Central Electricity Regulatory Commission (Terms and Conditions for Tariff

determination from Renewable Energy Sources) Regulations, 2020 (hereinafter referred as "RE

Tariff Regulations, 2020") were applicable for the period from 1st July 2020 to 31st March 2023.

Whereas the Commission vide notification No.: RA-14026(11)/4/2020-CERC dated 27th

March, 2023 initially extended the period of applicability of the said regulations till 30th September,

2023.

Thereafter, the Commission vide notification No.: RA-14026(11)/4/2020-CERC dated 06th

September, 2023 again extended the period of applicability of the said regulations till 31th March,

2024.

Now therefore, in exercise of the powers under clause (2) of Regulation 1 of the RE Tariff

Regulations, 2020 the Commission hereby further extends the period of applicability of the said

regulations till 30th June, 2024 or notification of the Regulations by the Commission for the next

control period, whichever is earlier.

Sd/-

(Harpreet Singh Pruthi)

Secretary